

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/219/2016

NAME OF THE PETITIONER(S) : Palanisamy & 10 others

NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Respondents 1-5	G. V. Mohan
2) Imthiaz Ahmed. VK For K. Gowltham Kumar	counsel for Petitioner	Imthiaz

ORDER

Counsel for both the parties present and prayed time for making final submissions. At request, time is enlarged. Put up on 21.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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